## Overcrowding in Delhi Hospitals

1269. SHRI M. KALYANASUNDARAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state;

- (a) whether Government's attention has been drawn to the reports which recently appeared in a section of the press with photographic evidence; of congestion and overcrowding in the various hospitals in Delhi including the All India Institute of Medical Sciences; and
- (b) if so, what action Government propose to take in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMI- LY WELFARE (MISS KUMUD BEN M. JOSHI): (a Yes.

(b) To reduce the pressure on the existing Centra] Government hospitals, establishment of two 500-bedded hospitals at Shahdara and Hari Nagar aM three 100-bedded hospitals at Mangolpuri, Khichripur and Jaffarpur on the peri-phery of Delhi are under consideration which whim commissioned would considerably reduce the load on the existing Government hospitals in Delhi.

# परिवार नियोजन कार्यक्रम का मृल्यांकन

1270. श्री राम चन्द्र विकल : वया स्वास्थ्य ग्रीर परिवार कल्याण मंत्री यह बताने की एवा करेंगे कि

(5) 1983-84 के वर्ष के दौरान विभिन्त राज्यों को परिवार नियोजन के लिए कितनी धन-राणि सार्वटित की गई; (ख) क्या सरकार ने इस क्षेत्र में किए गए कार्य का कोई मूल्यांकन किया है; याँर

to Questions

(ग) यदि हां, तो उसका ब्योरा क्या है ?

स्वास्थ्य एवं परिवार कल्याण मंत्रालय में राज्य मंत्री (श्रीमती मोहसिता किंदवई): (क) वर्ष 1983-84 के दौरान परिवार कल्याण कार्यक्रम का राज्यवार झाबंटन विवरण में दिया गया है।

(ख) और (ग) ईन कार्यफ्रम के अन्तर्गत किये गये कार्य का मूल्यांकन नियमित आधार पर किया जाता है। उपलब्ध सूचना से यह पता चलता है कि 1983-84 के दौरान दर्ज किए गये परिवार नियोजन के अपनाने वालों की संख्या 140.0 लाख थी जबकि 1982-83 में यह संख्या 110.2 लाख थी।

### विवरण

परिवार कल्याण कार्यक्रम-केन्द्र प्रायोजित प्लान योजना के कार्यान्वयन के लिये 1983-84 के दौरान राज्य-बार ग्रावंटन

	(रुपय लाखा म)			
स्याज्य		1983-81		
×		भा सावंटन		
1. आंध्र प्रदेश		. 2907.53		
<ol> <li>契根中</li> </ol>	8	F38.11		
ः सिहार	1	2331.32		
ा ग्वरा∺		1907.61		
<ol> <li>हरियाणा</li> </ol>	55	892.05		
6. हिमाचल प्रदेश	i,	705.60		

1	2		3	
7.	जम्मृ एवं कश्मी	٠,	226.	07
8.	व नहिंक	8 1	1740.	00
9.	केरल	20	936.	71
10.	मध्य प्रदेश	×	2704.	95
11.	महाराष्ट्र		3225.	06
12.	मणिपुर		162.	02
13.	मेघालय	600	98.	95
14.	नागालैण्ड		64.	42
15.	उड़िसा		2108.	01
16.	यंजाब		1111.	02
17.	राजस्थान		1425.	92
18.	सिक्किम		52.	22
19.	समिलनाडु		2152.	78
20.	त्रिपुरा		89.	07
21.	उत्तर प्रदेश	2 5	5005.	70
22.	पश्चिम बंगाल		1880.	

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1271. SHRI RAM BHAGAT PASWAN; Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state.-

- (a) whether M|s. Glaxo Laboratory Ltd. are manufacturing medicines of several brand names which are harmful and are prohibited by Government';
  - (b) if so, the details thereof; and
- (c) whether any samples of drugs manufactured by M|s. Glaxo Lab. Ltd. were taken during the last two years, and if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUDBEN M JOSHI): (a) and (b) So far as this, Ministry is aware, M|s. Glaxo Labs. Ltd are not producing medi- | bines which are harmful to human health and prohibited by Government.

(c) control over manufacture and sale of drugs is exercised by the State Drug Control Authorities who draw samples of drugs for test. The detail, are not available with this Ministry.

to Questions

#### Production of prohibited drugs

1272. SHRI RAM BHAGAT PASWAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to jstate:

- (a) the names and details of companies which are producing prohibited drugs by obtaining stay from the courts; and
- (b) the names of the companies which were producing these drugs before the prohibitory order was issued in 1983?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUDBEN M. JOSHI); (a) The names and details of companies which are producing prohibited drugs by obtaining stay from the courts are given in the enclosed statement. (See below)

(b) Under the provisions of the Drugs and Cosmetics Act, the licences for the manufacture of drugs are granted by the State Drugs Control Authorities. Information regarding .. the names of the firms, products that were licensed from manufacture and are covered by the Notification of 1983 is not available with this Ministry.